

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 255 OF 2015 &
IA NO. 405 OF 2015**

Dated: 15th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

The Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sandeep Grover
Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. Sitesh Mukherjee
Mr. Jafar Alam
Mr. Deep Rao Palepu for R.2

ORDER

We have heard learned counsel for the parties and the arguments are concluded. ***Judgment is Reserved.*** Learned counsel for the parties may file written submissions on or before 02.03.2017 after serving copy on the other side.

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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